# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 1159 TO BE ANSWERED ON JULY 27, 2023

### NEED TO CHANGE RULES/PARAMETERS TO QUALIFY UNDER PMAY-U

### NO. 1159. SHRI S. MUNISWAMY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government proposes to change the rules/parameters to qualify for availing the benefits of the Pradhan Mantri Awas Yojana – Urban (PMAY-U);
- (b) if so, the number of beneficiaries in Urban India who have been benefitted by this scheme; and
- (c) whether there is any plan to extend the PMAY-U scheme further with changed guidelines and increased amount and if so, the details thereof?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) to (c) 'Land' and 'Colonisation' are State subject. However, Ministry of Housing and Urban Affairs (MoHUA) is supplementing the efforts of States/Union Territories (UTs) by providing central assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) 'Housing for All' Mission since 25.06.2015 to provide 'pucca' house with basic amenities to all eligible urban beneficiaries. As on 10.07.2023, out of 118.90 lakh houses sanctioned under PMAY-U, 112.22 lakh have been grounded for construction; of which 75.31 lakh had been completed and delivered to beneficiaries.

The scheme period, which was earlier upto 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the houses sanctioned without changing the funding pattern and implementation methodology.

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